## Annexure - 4

## Name of the Corporate Debtor: Neo Capricorn Plaza Private Limited (CIN: U55102MH2004PTC187649)

Date of Commencement of CIRP: 08-07-2025, List of Creditors as on: 23-09-2025

Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

|        | Chocourte maneral ordators (care than maneral ordators) |                           |                           |                           |                       |   |                                |                        |   |                                   |                                 |                                     |  |
|--------|---|---------------------------|---------------------------|---------------------------|-----------------------|---|--------------------------------|------------------------|---|-----------------------------------|---------------------------------|-------------------------------------|--|
| SI.No. | Name of Creditor  | Date of claim<br>Received | Amount of claims received | Amount of claims admitted | Nature of Claim       | Amount covered<br>by Security<br>Interest | Amount covered by<br>Guarantee | Whether related party? | % Share in<br>Total Amount<br>of Claims<br>Admitted | Amount of<br>Contingent<br>Claims | Amount of Claim<br>Not Admitted | Amount of Claims under Verification |  |
| 1      | Anita D. Raheja   | 22-07-2025                | 12,01,28,635              | •                         | Dues of Related Party | -   | -                              | Yes                    | -   | -                                 | -                               | 12,01,28,635.00                     |  |
| 2      | Kanyakumari Builders Private<br>Limited                 | 22-07-2025                | 24,36,717                 | -                         | Dues of Related Party | -   | -                              | Yes                    | -   | -                                 | -                               | 24,36,717.00                        |  |
| 3      | Congo Developers And<br>Traders Private Limited         | 22-07-2025                | 18,18,69,350              | -                         | Dues of Related Party | -   | -                              | Yes                    | -   | -                                 | ·                               | 18,18,69,350.00                     |  |
| 4      | Pebblebay Developers Private<br>Limited                 | 22-07-2025                | 1,29,42,71,820            | ē                         | Dues of Related Party | -   | -                              | Yes                    | -   | -                                 | i.                              | 1,29,42,71,820.00                   |  |
| 5      | Deepak Raheja   | 22-07-2025                | 2,19,28,64,519            | -                         | Dues of Related Party | -   | -                              | Yes                    | -   | -                                 | -                               | 2,19,28,64,519.00                   |  |
| 6      | SEP Energy Private Limited                              | 25-07-2025                | 47,68,878                 | 47,68,878                 | Unsecured Loan        | -   | -                              | No                     | 0.05%   | -                                 | -                               | -                                   |  |
|        | TOTAL   |                           | 3,79,63,39,919            | 47,68,878                 |                       | -   | -                              | -                      | 0.05%   | -                                 |                                 | 3,79,15,71,041                      |  |

## **General Notes:**

- 1 We have verified claims submitted by the claimants on the basis of documents and information provided by the claimants only.
- 2 Claims from certain financial creditors have presently not been admitted due to lack of adequate information and / or supporting documentation.
- As per communication with each of the respective financial creditors, these amounts may be admitted at a later date subject to additional information being provided by the respective financial creditors.
- 3 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information, or clarifications.
- 4 Claims under verification have not been taken into consideration to ascertain the voting percentage of the financial creditors.